

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/00132/2018

Tuesday, this the 20th day of August, 2019

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member
Hon'ble Mr. Ashish Kalia, Judicial Member

Sreejesh K., aged 31, S/o. Mr. Anandan M.,
 Inspector of Income Tax, Income Tax Office,
 Kozhikode, residing at Sreejalayam, Melur,
 Palayad PO, Thalassery – 670 661. **Applicant**

(By Advocate : Mr. Martin G. Thottan)

V e r s u s

1. Union of India, represented by the Secretary to
 Department of Posts, New Delhi – 110 001.
2. The Chief Post Master General, Kerala Circle,
 Trivandrum – 695 033.
3. The Superintendent, Railway Mail Service, CT Division,
 Calicut – 673 032.
4. The Divisional Personnel Officer, Southern Railway,
 Palghat – 679 001.
5. The Additional Commissioner of Income Tax,
 Income Tax Department, Kozhikode – 673 001. **Respondents**

[By Advocates : Mr. P.R. Sreejith, ACGSC (R1-3 & 5)
Mr. Sunil Jacob Jose (R4)]

This application having been heard on 20.08.2019, the Tribunal on the
 same day delivered the following:

O R D E R (Oral)

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member –

Heard the learned counsel for the parties.

2. Learned counsel for the applicant submitted that the relief sought in the OA has already been granted. OA is closed. No order as to costs.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

“SA”

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APPLICANT'S ANNEXURES

Annexure A1 – True copy of the memo No. B-II/Rectt/SA/2003 dated 17.10.2003 issued by the third respondent.

Annexure A2 – True copy of the memo No. B-II/SA/Trg., dated 21.10.2003 issued by the 3rd respondent.

Annexure A3 – True copy of the No Objection Certificate issued by the third respondent dated 18.7.2006.

Annexure A4 – True copy of the letter bearing No. J/P 268/II/ECRC/Vol. dated 8.2.2007.

Annexure A5 – True copy of the letter submitted by the applicant to the third respondent dated 27.7.07.

Annexure A6 – True copy of the letter of technical resignation dated 7.8.2007 submitted by the applicant.

Annexure A7 – True copy of the memo No. PF/CT/933 dated 14.8.2007 issued by the third respondent.

Annexure A8 – True copy of the representation dated 24.11.2008 submitted by the applicant.

Annexure A9 – True copy of the order No. PF/CT/933 dated 2.12.2008 issued by the 3rd respondent.

Annexure A10 – True copy of the order bearing No. A&P/6-4/3/2010-11 dated 10.2.2011.

Annexure A11 – True copy of the judgment dated 9.6.2016 in OP (CAT) 153 of 2016 delivered by the Hon'ble High Court of Kerala.

Annexure A12 – True copy of the clarification issued by the Director General of Posts vide DG(P) No. 4-3/08 Pension dated 27.3.2008.

Annexure A13 – True copy of the office order bearing No. OS/OA989/2013 dated 17.5.2017 issued by the third respondent.

RESPONDENTS' ANNEXURES

Annexure MA-1—True copy of the order dated 26.3.2018 of the Superintendent RMS, CT Division, Kozhikode.

Annexure MA-2—True copy of the order dated 24.9.2018 of the 5th respondent.

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